

Development of Pipavav and Salaya in Gujarat as Direct Berthing Port

*209. SHRI P. M. MEHTA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Gujarat Government have asked the Centre for the development of Pipavav on the Saurashtra coast as a deep water direct berthing port and of Salaya as a direct berthing port suitable for bulk-carriers; and

(b) if so, the reaction of the Union Government?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) Yes; the Government of Gujarat have suggested the development of the ports of Pipavav and Salaya under the Centrally Sponsored Schemes during the Fifth Five Year Plan.

(b) The proposals relating to the development of minor/intermediate ports during the Fifth Plan have not so far been finalised. It is, therefore, not possible to indicate the Government's reaction at this stage.

Starvation Deaths in Orissa

*211. SHRI P. GANGADEB: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of starvation deaths taken place in Orissa this summer; and

(b) the steps taken by the Centre to stop recurrence?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) The State Government has reported that no starvation death has taken place in Orissa this summer.

(b) Does not arise.

Jhuggi-jhonpris in New Delhi

*212. SHRI SHASHI BHUSHAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of jhuggi-jhonpris in each residential locality in New Delhi;

(b) the facilities like water, electricity and other public conveniences provided for the dwellers of the jhuggi-jhonpris;

(c) whether there is any proposal to give them alternative accommodation; and

(d) if so, the location thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI): (a) There are about 75 jhuggi-jhonpuri clusters in New Delhi consisting of nearly 19560 units.

(b) Under the Central Scheme of environmental improvement of slum areas, facilities like water supply, sewers, storm water drains, community baths and latrines, widening and paving of existing lanes and street lighting are provided in jhuggi-jhonpuri areas situated on public lands which are not earmarked for clearance for a minimum period of 10 years.

(c) No, Sir.

(d) Does not arise.

कनाट प्लेस में, नई दिल्ली में सुपर बाजार

*213. श्री हुकम चन्द फलदाय क्या कृषि मंत्री यह बताने को दृष्टा करेंगे कि:

(क) गत तीन वर्षों में कनाट प्लेस, नई दिल्ली स्थित सुपर बाजार को हुए लाभ और हानि का व्यौरा क्या है; और

(ख) इस पर सरकार की क्या प्रतिक्रिया है ?

कृषि संसाधन में राज्य मंत्री
(श्री अण्णासाहेब दी० शिंदे) :

(क) को-प्रोपरेटिव स्टोर लि०, जो दिल्ली में सुपर बाजार की सभी यूनिटों को चलाता है, का लेखा सम्पूर्ण सांसायटी के लिये इकट्ठा बनाया जाता है, कि प्रत्येक शाखा के लिये अलग-अलग। पिछले तीन सहकारी वर्षों के हानि के आवेड़े इस प्रकार है —

'1970-71—रुपये 16 88 लाख
(परिचित)

1971-72—रुपये 14 65 लाख (लेखा
परीक्षा इतनी रहती है)

सहकारी वर्ष 1972-73 (30 जून 1973 को समाप्त होने वाले) में भारी की सीमान्त लाभ होने की भी उम्मीद है। लाभ की सही रकम का पता उस वर्ष के लेखाओं को अंतिम रूप दिये जाने तथा लेखा परीक्षा हो जाने के बाद ही चलेगा।

(ख) सुपर बाजार के कार्यक्रम में और भी सुधार करने के लिए जोरदार प्रयत्न जारी रखने होंगे। सरकार ने सुपर बाजार के प्रबन्धकों पर इस बात के लिए बल दिया है कि इनके कार्यक्रम में सर्वतान्मुखी सुधार करने की आवश्यकता है, जिसमें ये भी शामिल है—

बिक्रीकारी का उच्च स्तर स्थापित करने के अलावा अपनी बिक्री तथा सेवाओं का विस्तार करना, ताकि नागरिकों के बहुत बड़े भाग को लाभ पहुंचाया जा सके, व्यापारिक तथा गैर-व्यापारिक आय बढ़ाना, व्यय में कमी करना और किफायतसारी लागू करना।

Manufacture of Vanaspati

*214. SHRI JYOTIRMOY BOSU: Will the Minister of AGRICULTURE be pleased to state.

(a) whether Government have permitted the Vanaspati Industry in

West Bengal to use 15 per cent mustard oil for the manufacture of Vanaspati;

(b) whether West Bengal's quota of imported Canadian rapeseed has been drastically cut on the strength of an order issued by the Central Government; and

(c) if so, on what grounds?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) (a) Yes, Sir; the limit of 15 per cent is applicable in all zones and not merely in West Bengal.

(b) No, Sir

(c) Does not arise

Mangalore Harbour

*215 SHRI P R SHENOY Will the Minister of SHIPPING AND TRANSPORT be pleased to state

(a) whether a Master Plan has been prepared to deepen the draft of Mangalore Harbour to 50 feet, and

(b) when the master plan will be implemented?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) (a) and (b) The Master Plan drawn up for the Mangalore Harbour Project, *inter alia* envisaging a 50' draught is tentative and has not so far been approved by the Technical Advisory Committee of the Project. The Plan will be finalised on completion of model tests for the Harbour lay outs indicated therein. The model tests are at present being conducted

Procurement of Foodgrains

*216 PROF. NARAIN CHAND PARASHAR:

SHRI DASARATHA DEB:

Will the Minister of AGRICULTURE be pleased to state:

(a) the targets for the procurement of foodgrains for each State and